Annual report (1970) of the press .. council of India, New Delhi ...

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING

सूचता ग्रौर प्रसारण मंत्राल र में उपमंत्री

(SHRI DHARAMVIR SINGH): Sir, I beg to lay on the Table a copy each of the following papers:

(i) Fifth Annual Report of the Press Council of India, New Delhi, for the year 1970 under Section 18 of the Press Council Act, 1965.

[Placed on Library. See No. LT-864] 71].

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the above document.

[Placed in Library. See No. LT-865] 71].

Annual Report and Accounts (1969-70) of the Fertilizer and Chemicals Travancore Limited and related Papers

THE MINISTER OF PETROLEUM AND CHEMICALS

पैट्रोलियम ग्रौर रसायन मंत्री

(SHRI P. C. SETHI): Sir, I beg to lay on the Table, under seb-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi):-

- (i) Twenty-sixth Annual Report and Accounts of the Fertilzers and Chemicals, Travancore Limited, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Company.[Placed in Library, For (i) and (ii) See No. LT-872|71].

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BUDGET ESTIMATES (1971-72) OF EM-PLOYEES STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR & REHABILITATION

पैट्रोलियम श्रौर रसायन मंत्रालय में राज्य मंत्री

(SHRI BALGOVIND VARMA): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of the Employees' State Insurance Corporation.

[Placed in Library. See No. LT-812/71].

NINTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1971-72)

SHRI B. K. KAUL (Rajasthan): Sir, I beg to lay on the Table a copy of the Ninth Report of the Public Accounts Committee (1971-72) regarding Audit Report (Civil), 1970 and Appropriation Accounts (Civil), 1968-69, relating to the Ministry of Education and Youth Services, University Grants Commission and Council of Scientific and Industrial Research.

LEAVE OF ABSENCE TO SHRI S. S. RAJENDRAN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 6th August 1971. has been received from Shri S. S. Rajendran:

"I am not doing well and my health is not in good condition and hence I request I may please be permitted to absent in attending Rajya Sabha meetings till the end of this month."